

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF

O.A. NO. 228 OF 2024/EZ

Dr. INDU KASHYAP

..... APPLICANT

VS

THE STATE OF BIHAR & ORS.

----RESPONDENTS

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----RESPONDENTS



COUNTER AFFIDAVIT ON BEHAL OF RESPONDENT No. 02,
BIHAR STATE POLLUTION CONTROL BOARD:

I, Abhimanyu Singh, aged about 32 years, Son of R.K. Singh, resident of Sardar Patel Colony, P.S.- Digha, P.O.- Sadaquat Ashram, Patna- 800010, do hereby solemnly affirm and state as follows:

1. That I am presently posted as Law Officer in Bihar State Pollution Control Board, Patna. I am authorized to file the present affidavit.
2. That the instant Original Application has been taken up on the basis of a letter petition filed by Sri Indu Kashyap by which a complaint of unscientific handling and disposal of solid waste by the local bodies in Nagar parishad, Jehanabad.
3. That the Hon'ble Tribunal was pleased to constitute a joint committee vide its order dated 08.11.2024, and directed that the committee shall visit the site and and submit its report on affidavit. The District Magistrate, Jehanabad, was made the Nodal Office for all logistic purposes and for filing the Committee Report on affidavit.

Handwritten notes in red ink:
Date 25/2/25
1048
A.K.L. LMI
Distt. Patna
Reg No. 1883J
Exp. dt. 29.05.2027
A.K.L. LMI
Distt. Patna
Reg No. 1883J
Exp. dt. 29.05.2027



4. That the committee has carried the inspection of the site on 21.02.2025, however the report has not been drawn up. Therefore, it is prayed that a further time of 3 weeks may be granted for filing the committee report on affidavit.

5. That I have read the contents of the affidavit and have understood the same and nothing material has been concealed therefrom.

Identify the deponent signature/Li who has signed in my presence
[Signature]
25.02.2025

[Signature]
25.2.25
DEPONENT

VERIFICATION

Verified at Patna on 25th day of February, 2025, that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from records of the matter and Annexures are true copy of the original, no part of it is false and nothing material has been concealed therefrom.

[Signature]
25.2.25
DEPONENT

